

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P.(IB)-546(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- Writer Galaxy Film Productions Private
 Limited**

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Manoj Kumar Mishra appeared for the Petitioner, Counsel, M S Bhardwaj appeared for the GST Department, Counsel, Indrajeet Hingane appeared for the Operational Creditor through VC, Counsel, Riya Chavan appeared for the Operational Creditor through VC and Counsel, Saveena tejpall Bedi appeared for the Operational Creditor.

Counsel appearing for the Operational Creditors seeks more time to file objection against the present Company Petition. Let objection, if any, on behalf of the Operational Creditors be filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing, subject to last chance.

List this matter for the final hearing on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)